NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Conthem Kumar Athiban Vijay A'K

Caunsel for R2-R4

M. V.V.M. Sivanty
Fox Mard Atsocid.

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Counsel tou More. Sivent

ORDER

Counsels for both the parties are present and prayed for time for arguments in relation to the Application in IA/123/2017 filed for impleadment. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

> -sel-**MEMBER (JUDICIAL)**

ghk